



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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August 14, 2019

Cancellation of Certificate of Authorisation

The Reserve Bank of India, in exercise of the powers conferred on it under the Payment and Settlement Systems Act, 2007, has cancelled the Certificate of Authorisation (CoA) of the below mentioned Payment System Operators (PSOs):

Sr. No.	Company's Name	Registered Office Address	CoA No. & Date	Payment System Authorised	Date of Cancellation
1.	Flytech Aviation Limited, Secunderabad	H.No. 1-8-303 / 33, 3rd Floor, Nagam Towers, Opp. NTR Circle, Police Lines, Minister Road, Secunderabad, Telangana – 500 003	111/2017 dated 28.04.2017	Issuance and operation of Prepaid Payment Instruments	30.06.2019
2.	Supreme Securities Limited, New Delhi	3 rd Floor, R.D. Chambers, 16/11, Arya Samaj Road, Karol Bagh, New Delhi – 110 005	96/2016 dated 20.09.2016	Issuance and operation of Prepaid Payment Instruments	02.08.2019

Following the cancellation of the CoA, these companies cannot transact the business of issuance and operation of Prepaid Payment Instruments. However, customers or merchants having a valid claim, if any, on these companies as PSOs, can approach them for settlement of their claims within three years from the date of cancellation.